

A.K. Behera -Vrs- UOI

Part Heard Sl.No.2
O.A. No.170/11

Order dated 6th January, 2014.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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In the mention hour Sri B.K. Tripathy-1, Ld. Counsel for the applicant submitted that in the meantime the relief as claimed by the applicant has already been granted and hence he does not want to prosecute this O.A. He will file the Memo in this regard in course of the day. Accordingly, the O.A. is disposed of being infructuous. Sri M.K. Das, Ld. Panel Counsel for the Railways is present.


MEMBER(Admn.)


MEMBER(Judl.)

K.B.